

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

M.A. 444/2018
IN
C.P. (CAA)/639/230-232/(MB/2017)

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2018**

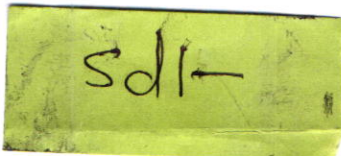
NAME OF THE PARTIES: Geopreneur Corp. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013

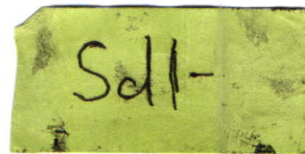
Order

26. M.A. 444/2018
IN
C.P. (CAA)/639/230-232/(MB/2017)

By the order of this bench, the case is adjourned to
10.07.2018.



V. NALLASENAPATHY
Member (Technical)



M.K. SHRAWAT
Member (Judicial)